

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 50 OF 2018 &
IA NO.315 OF 2018

Dated: 23rd March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Talwandi Sabo Power Ltd.
Vs.

....

Appellant(s)

Punjab State Electricity Regulatory Commission &
Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Deep Rao

Counsel for the Respondent(s)

:

Mr. Raunak Jain

Mr. Vishwendra Tomar for

Mr. Buddy A. Ranganadhan for R-1

Ms. Ranjitha Ramachandran

Mr. Shubham Arya for R-2 & R-3

ORDER

List the matter on **28.03.2018** as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

js/kt

(Justice N.K. Patil)
Judicial Member